

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/17351/2026 BLAPL/6011/2026	CHANDAN BASKEY @ CHANDAN KUMAR BASKEY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /216 /2026 J.M.F.C.,JALESWAR(Baleshwar) CT/0000259/2026
2	D-BLAPL/11360/2026 BLAPL/6012/2026	JAYANT @ JAYANTA KUMAR JENA @ JAYANTA JENA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	NAIKANI-DIHI /14 /2026 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000037/2026
3	D-BLAPL/17346/2026 BLAPL/6013/2026	JIDDI VS STATE OF ORISSA	JNYANANANDA PANDA VS	KESINGA /140 /2026 J.M.F.C., KESINGA(Kalahandi) CT/0000137/2026
4	D-BLAPL/17328/2026 BLAPL/6014/2026	PAPPU KUMAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHUBANESWAR G.R.P.S. /177 /2025 SPECIAL JUDGE, (C.B.I.-II),BHUBANESV TR/0000589/2025
5	D-BLAPL/17355/2026 BLAPL/6015/2026	SAMIR @ RAKESH ROUT VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /20 /2020 A.D.J.,ATHAGARH(Cuttack) ST/0000077/2023
6	D-BLAPL/17344/2026 BLAPL/6016/2026	SUDHIR GURU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	TARBHA /178 /2025 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000042/2025
7	D-BLAPL/15554/2026 BLAPL/6017/2026	AJAY MOHAPATRA @ AJAYA MOHAPATRA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	CHOUDWAR /169 /2026 J.M.F.C,CUTTACK(Cuttack) GR/0000335/2026
8	D-BLAPL/17330/2026 BLAPL/6018/2026	NRUSINGHA PRASAD KHAMARI VS STATE OF ODISHA(VIG.)	SANJAY KUMAR DAS VS	JEYPURE VIGILANCE /4 /2026 SPL.JUDGE(VIG.),JEYPURE(Koraput) GR/0000003/2026
9	D-BLAPL/17358/2026 BLAPL/6019/2026	B.GOURANGA BEHERA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	CRIME AGAINST WOMEN AND CHILDRE SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000081/2025
10	D-BLAPL/17331/2026 BLAPL/6020/2026	BARMA @ BAIRAGI HEMBRAM VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	TELKOI /160 /2025 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu ST/0000006/2026
11	D-BLAPL/17333/2026 BLAPL/6021/2026	PRAKASH MALIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	SABARANG /246 /2025 A.D.J.,BHADRAK(Bhadrak ) ST/0000067/2026

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/17334/2026 BLAPL/6022/2026	JAGABANDHU BARIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /196 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000877/2026
13	D-BLAPL/13051/2026 BLAPL/6023/2026	MANOJ HARIJAN @ MONU @ MANAJ HARIJAN VS STATE OF ODISHA	KRANTI PRABHA MUKHI VS	MALKANGIRI /364 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000049/2025
14	D-BLAPL/15601/2026 BLAPL/6024/2026	HRUSIKESH MALIK VS STATE OF ODISHA	TUSHAR KANTA SAHOO VS	PATTAMUNDAI MODEL /42 /2025 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000938/2025
15	D-BLAPL/16258/2026 BLAPL/6025/2026	GANESH PURTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIRPORT /188 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0001221/2024
16	D-BLAPL/17363/2026 BLAPL/6026/2026	BABU SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /134 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000392/2026
17	D-BLAPL/17367/2026 BLAPL/6027/2026	KHAGAPATI KHARA VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /86 /2026 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000099/2026
18	D-BLAPL/17364/2026 BLAPL/6028/2026	MANINDRA BISWAS VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /22 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000025/2025
19	D-BLAPL/17374/2026 BLAPL/6029/2026	KAMARAJU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /175 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000516/2026
20	D-BLAPL/17383/2026 BLAPL/6030/2026	SAGAR SUNAM VS STATE OF ODISHA	MANGU NANDY VS	MATHILI /210 /2025 A.D.J.,MALKANGIRI(Malkangiri ) CT/0000006/2026
21	D-BLAPL/17376/2026 BLAPL/6031/2026	SANIA HARIJAN @ SANIYA HARIJAN VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /86 /2026 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000099/2026
22	D-BLAPL/17377/2026 BLAPL/6032/2026	ANURODHA DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 A.D.J.,JALESWAR(Baleshwar) Spl/0000009/2026
23	D-BLAPL/17379/2026	GOUR MANDAL	MANGU NANDY	MATHILI /120 /2020

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/06/2026

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	BLAPL/6033/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000093/2020
24	D-BLAPL/17387/2026 BLAPL/6034/2026	MANOJ KUMAR GOUDA @ MANA DURUA VS STATE OF ODISHA	MANGU NANDY VS	MATHILI /210 /2025 A.D.J.,MALKANGIRI(Malkangiri ) CT/0000006/2026
25	D-BLAPL/17336/2026 BLAPL/6035/2026	ANATARYAMI SETHI VS STATE OF ODISHA	SUBHANSU SEKHAR DASH VS	/ /0 2ND A.D.J.,CUTTACK(Cuttack) 2(A)CC/0000009/2025
26	D-BLAPL/17394/2026 BLAPL/6036/2026	S.K. GAMA @ RAHIL VS STATE OF ODISHA	RAJESH RANJAN DAS VS	DARGHA BAZAR /70 /2026 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000007/2026
27	D-BLAPL/17391/2026 BLAPL/6037/2026	LALU GANDA VS STATE OF ODISHA	MANGU NANDY VS	MUDULIPODA /59 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000073/2025
28	D-BLAPL/17405/2026 BLAPL/6038/2026	SIBA SANKAR KHILLA @ SIBA SANKAR KHILLO @ SHANKAR VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /104 /2019 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000078/2019
29	D-BLAPL/17399/2026 BLAPL/6039/2026	SHAIKH AFSAR MEHBOOB VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /266 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000217/2023
30	D-BLAPL/17392/2026 BLAPL/6040/2026	SHANKAR HINDIA VS STATE OF ODISHA	MANGU NANDY VS	MATHILI /210 /2025 A.D.J.,MALKANGIRI(Malkangiri ) CT/0000006/2026
31	D-BLAPL/17412/2026 BLAPL/6041/2026	UMESH KUMAR NAG VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /195 /2025 A.D.J.,MALKANGIRI(Malkangiri ) CT/0000066/2025
32	D-BLAPL/17441/2026 BLAPL/6042/2026	NARAYAN HANTAL VS STATE OF ODISHA	MANGU NANDY VS	Judambo /26 /2026 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000359/2026
33	D-BLAPL/17417/2026 BLAPL/6043/2026	SUKANTI SWAIN VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /4 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000013/2026
34	D-BLAPL/12626/2026 BLAPL/6044/2026	HARISHANKAR BARIK VS	GURU PRASAD BEHERA VS	SAHADEV KHUNTA /227 /2025 DISTRICT & SESSIONS JUDGE,BALASORA

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/06/2026

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35	D-BLAPL/17256/2026 BLAPL/6045/2026	STATE OF ODISHA NARENDRA BERA @ NARENDRA KUMAR BERA VS	MANAS KUMAR CHAND VS	ST/0000271/2025 MARINE PST TALCHUA /5 /2026 SPECIAL JUDGE (POCSO), KENDRAPAR
36	D-BLAPL/15898/2026 BLAPL/6046/2026	STATE OF ODISHA SAJID SHA @ SAJIT VS	SATYA RANJAN MULIA VS	Spl/0000019/2026 MAHILA P.S.(BBSR) /212 /2015 AD-HOC A.D.J.(FTSC-II),BHUBANESWA
37	D-BLAPL/17282/2026 BLAPL/6047/2026	STATE OF ODISHA BHANJA NAYAK VS	ASHOK KUMAR GHADAI VS	TR/0000110/2015 GANGAPUR (BHANJANAGAR) /498 /202
38	D-BLAPL/17298/2026 BLAPL/6048/2026	STATE OF ODISHA KANHU CHARAN SAHU @ KANHA VS	SUJIT KUMAR PATTNAIK VS	AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000130/2025 K.NUAGAON /88 /2026
39	D-BLAPL/17416/2026 BLAPL/6049/2026	STATE OF ODISHA BISHNU MAHATO @ BISHNU KUMAR MAHATO @ CHOTKA VS	SANDEEP RAJ PANDA VS	J.M.F.C.,PATRAPUR(Ganjam) GR/0000159/2026 ROURKELA GRPS. /139 /2025
40	D-BLAPL/17410/2026 BLAPL/6050/2026	STATE OF ODISHA SUSANTA HIKAKA VS	PRATAP CHANDRA CHHINCHANI VS	SPECIAL JUDGE,ROURKELA(Sundargarh Spl/0000052/2025 RAYAGADA TOWN /259 /2025
41	D-BLAPL/16872/2026 BLAPL/6051/2026	STATE OF ODISHA DEBAKANTA SATAPATHY VS	SRINIBASH SATAPATHY VS	A.D.J.,RAYAGADA(Rayagada ) CT/0000012/2026 GUNUPUR /40 /2026
42	D-BLAPL/16879/2026 BLAPL/6052/2026	STATE OF ODISHA DEBAKANTA SATAPATHY VS	SRINIBASH SATAPATHY VS	S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R GR/0000072/2026 GUNUPUR /41 /2026
43	D-CMP/26304/2026 CMP/995/2026	STATE OF ODISHA SIDHARTH SATPATHY VS	DWARIKA PRASAD MOHANTY VS	S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R GR/0000073/2026 // CIVIL JUDGE (JD),JAJPUR ROAD(Jajapur
44	D-CMP/26370/2026 CMP/996/2026	CHANDRASEKHAR PANDA ALYANA GAYATRI VS	ALOK KUMAR PANDA VS	TS/0000012/1995 // DISTRICT AND SESSIONS JUDGE,GAJA
45	D-CMP/26264/2026 CMP/997/2026	ALYANA JAGANNATH @ ALYANA BABU RAO BHARAT CHNADRA ROUT VS	ARYA TRIPATHY VS	Fao/0000005/2024 // CIVIL JUDGE (SD),PURI(Puri) CS/0000319/2020
		BIBHUTI BHUSAN PARIDA		

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/06/2026

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46	D-CMP/26475/2026 CMP/998/2026	M VENUGOPAL @ MANUBALA VENUGOPAL VS BODALA RAVANAYA @ VENKATARAMANA	ALOK KUMAR PANDA VS	// DISTRICT AND SESSIONS JUDGE,GAJA Fao/0000005/2025
47	D-CONTC/23182/2026 CONTC/3357/2026	KUNANANDA MALLA VS ASWATHY S., SEC. TO GOVT. OF ODISHA	ADV. VS	// ( ) //
48	D-CRLA/16316/2026 CRLA/499/2026	KANTILAL MUGREE VS STATE OF ODISHA(VIG.)	RABI NARAYAN BEHERA VS	BALASORE VIGILANCE /34 /2012 SPECIAL JUDGE, VIGILANCE, BARIPAD GR/0000031/2012
49	D-CRLMC/17543/2026 CRLMC/1927/2026	SHANKARSAN BERIHA @ SAMKARSAN @ SANKARSAN BERIHA VS STATE OF ODISHA	UMESH CHANDRA BISWAL VS	SONEPUR /61 /2019 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000062/2019
50	D-CRLMC/17653/2026 CRLMC/1928/2026	BINAYAK PRASAD MOHANTY VS STATE OF ODISHA	JEEVANJYOTI MOHANTY VS	//0 1ST A.D.J., PURI(Puri) CRREV/0000003/2026
51	D-CRLMC/15176/2026 CRLMC/1929/2026	PRAMOD KUMAR MISHRA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	CHANDRASEKHARPUR /195 /2026 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0000504/2026
52	D-CRLMC/17029/2026 CRLMC/1930/2026	BRUNDABAN PALEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /113 /2021 ASST. SESSION JUDGE(WOMENS COUR ST/0000060/2023
53	D-CRLMC/17789/2026 CRLMC/1931/2026	PRITISH KUMAR PATRO VS STATE OF ODISHA	SALYADV ANIL KUMAR DORA VS	//0 JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000184/2024
54	D-CRLMC/17752/2026 CRLMC/1932/2026	BHABAGRAHI BEHERA VS THE STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	KHUNTA /200 /2024 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000616/2024
55	D-CRLMC/17258/2026 CRLMC/1933/2026	SAMIKHYA MOHANTY VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	BHARATPUR PS /442 /2026 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001265/2026
56	D-CRLREV/16270/2026 CRLREV/414/2026	BABAJI MALIK@BABAJI CHARAN MALIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	//0 A.D.J.,BHADRAK(Bhadrak ) CRA/0000007/2013
57	D-CRLREV/17564/2026	FAIZAM ALAM@SRI FAIZAN ALAM	ASHUTOSH DAS	BISRA /18 /2026

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLREV/415/2026	VS STATE OF ODISHA	VS	J.M.F.C. CUM GRAM NYAYADHIKARI,B CRMC/0000032/2026
58	D-FAO/25344/2026 FAO/696/2026	ARATI NAYAK VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000026/2025
59	D-FAO/25564/2026 FAO/697/2026	MANAGING COMMITTEE OF INDIRA GIRLS HIGH SCHOOL, MANAMUNDA, BOUDH VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000196/2012
60	D-FAO/25546/2026 FAO/698/2026	MANAGING COMMITTEE OF SHREE JAGANNATH HIGH SCHOOL, SAGADA, BOUDH VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000071/2011
61	D-FAO/25584/2026 FAO/699/2026	BISWAMITRA NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000677/2013
62	D-MACA/24637/2026 MACA/548/2026	THE MANAGER LEGAL, T.P. CELL, M/S. THE NEW INDIA ASSURANCE COMPANY LIMITED, VS NAGULAPALLI VENKATASWAMY	GOPI, DIO, DORT & K VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000184/2021
63	D-MACA/8938/2026 MACA/549/2026	M.D., LIBERTY GENERAL INSURANCE CO.LTD. VS GIRIDHARI SAHU	ADAM ALI KHAN VS	// 1ST M.A.C.T., BHAWANIPATNA(Kalahan Mac/0000025/2023
64	D-MATA/23906/2026 MATA/194/2026	PRAVAT SAHOO @ PRABHAT KUMAR SAHOO VS JHUNARANI SAHOO	SAROJ KUMAR DASH VS	// JUDGE FAMILY COURT,KHURDA(Khor CP/0000053/2023
65	D-MATA/25378/2026 MATA/195/2026	BISWAJEET DAS VS MANASI MANJARI DHIR @ DAS	BRAJARAJ PRUSTI VS	// JUDGE,FAMILY COURT,ANGUL(Anugul CP/0000027/2023
66	D-MATA/23987/2026 MATA/196/2026	MITA BRAHMA VS RAJIV PRADHAN	ASIT KUMAR OTTA VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000006/2021
67	D-MATA/24348/2026 MATA/197/2026	DEEPAK RANJAN SUTAR@DIPAK RANJAN SUTAR VS ARUNDHATI OJHA	GYANA RANJAN DHAL VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000130/2024
68	D-MATA/25460/2026 MATA/198/2026	GANGA NARAYAN RATH VS	NIRANJAN BISWAL VS	// JUDGE FAMILY COURT,BALASORE(Bal

## ORISSA HIGH COURT

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69	D-MATA/25638/2026 MATA/199/2026	PRITI DAS KRUSHNA CHANDRA PRADHAN VS SASMITA PRADHAN	RAMDAS ACHARY VS	CP/0000610/2018 // JUDGE FAMILY COURT,PURI(Puri)
70	D-MATA/24470/2026 MATA/200/2026	SILPAMUDRA JAGADEV VS SUBHAJIT JAGADEV	SUJATA JENA, (SR.ADV.) VS	CP/0000268/2023 // JUDGE, FAMILY COURT, DHENKANAL
71	D-MATA/25655/2026 MATA/201/2026	SATYABRATA NANDA VS SONALIN PANDA@NANDA	BYOMAKESH TRIPATHY VS	CP/0000135/2024 // JUDGE, FAMILY COURT, DHENKANAL
72	D-MATA/24478/2026 MATA/202/2026	PRAVASINI SAHOO VS RAJ KISHORE SAHOO	SIDHESWAR RATH VS	CP/0000136/2024 // JUDGE, FAMILY COURT, NAYAGARH(N
73	D-MATA/26017/2026 MATA/203/2026	PRAVIN KUMAR SINGH @ PINTU SINGH VS VARALAKSHMI TALURU	RAJENDRA NARAYAN ROUTH VS	CP/0000070/2025 // JUDGE, FAMILY COURT, BHADRAK(Bh
74	D-MATA/26450/2026 MATA/204/2026	SUBHASRI PATNAIK@SUBHASREE PATNAIK VS JOTI@JYOTI RANJAN PRADHAN	MAHES DAS VS	CP/0000069/2024 // JUDGE,FAMILY COURT,JEYPORE(Korap
75	D-RVWPET/23283/2026 RVWPET/147/2026	SATYA NARAYAN DAS @ BEHERA VS BINOD RAM	ARIJEET MISHRA VS	CP/0000019/2023 // (
76	D-TRP(C)/23288/2026 TRP(C)/173/2026	PEDINA SREEJA VS LADI SWAMI DAS	AJAYA KUMAR NANDA VS	// // JUDGE FAMILY COURT AT PARALAKH
77	D-TRP(C)/23033/2026 TRP(C)/174/2026	SARALA BEHERA VS GIRIDHARI BEHERA	SUKANTA KUMAR NAYAK VS	CP/0000015/2026 // JUDGE, FAMILY COURT, JAJPUR(Jajapur
78	D-TRP(C)/24292/2026 TRP(C)/175/2026	JYOTSHNARANI MOHAPATRA VS PRIYANKA PRIYADARSINI JENA	JEEVANJYOTI MOHANTY VS	CP/0000031/2026 // A.D.J.,SALIPUR(Cuttack)
79	D-TRPCRL/4834/2026 TRPCRL/50/2026	SUMON GANTAIT VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	Mac/0000099/2024 BIRMITRAPUR /81 /2014 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0001260/2014

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/06/2026

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80	D-WP(C)/25916/2026 WP(C)/18283/2026	RIKU RANJAN ADHIKARY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
81	D-WP(C)/24409/2026 WP(C)/18284/2026	A. MUKUNDA RAO VS GENERAL MANAGER STATE BANK OF INDIA,BHUBANESWAR	DILIP KUMAR SAHU VS	// 0 //
82	D-WP(C)/24411/2026 WP(C)/18285/2026	A. MUKUNDA RAO VS GENERAL MANAGER STATE BANK OF INDIA, BHUBANESWAR	DILIP KUMAR SAHU VS	// 0 //
83	D-WP(C)/24756/2026 WP(C)/18286/2026	SUJIT SUNANI VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
84	D-WP(C)/25876/2026 WP(C)/18287/2026	SYAMAKANTA PATTANAIAK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
85	D-WP(C)/26154/2026 WP(C)/18288/2026	M/S KESHARI ESTATE PVT. LTD., BHUBANESWAR VS PABITRANANDA PATTANAIAK	SIDDHANT SARANGI VS	// 0 //
86	D-WP(C)/26466/2026 WP(C)/18289/2026	RANJAN KUMAR NATH VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// 0 //
87	D-WP(C)/26501/2026 WP(C)/18290/2026	HEMANTA @HEMANTA KUMAR SENAPATI VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
88	D-WP(C)/24513/2026 WP(C)/18291/2026	NARENDRA NATH SING VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
89	D-WP(C)/26505/2026 WP(C)/18292/2026	HEMANTA @HEMANTA KUMAR SENAPATI VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
90	D-WP(C)/24516/2026 WP(C)/18293/2026	JOGESWAR SINGH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
91	D-WP(C)/24517/2026	MOHENDRA NATH TUDU	AMIYA KUMAR CHHATOI	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18294/2026	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/25521/2026 WP(C)/18295/2026	KURESHU PRADHAN VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
93	D-WP(C)/26499/2026 WP(C)/18296/2026	HEMANTA @ HEMANTA KUMAR SENAPATI VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
94	D-WP(C)/24509/2026 WP(C)/18297/2026	JOSABANTA PRADHAN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
95	D-WP(C)/23459/2026 WP(C)/18298/2026	JAYASHREE BISWAL VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
96	D-WP(C)/24360/2026 WP(C)/18299/2026	SUDHANSUBALA SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
97	D-WP(C)/25951/2026 WP(C)/18300/2026	SK. ISHAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
98	D-WP(C)/25953/2026 WP(C)/18301/2026	SK. MUMTAZ VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
99	D-WP(C)/24364/2026 WP(C)/18302/2026	PREMANANDA BEHERA VS STATE OF ODISHA	PRATYASISH MOHANTY VS	// 0 //
100	D-WP(C)/25937/2026 WP(C)/18303/2026	SARAJIT KHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
101	D-WP(C)/26515/2026 WP(C)/18304/2026	BAILOCHAN JENA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
102	D-WP(C)/25948/2026 WP(C)/18305/2026	KASIM KHAN VS	SUKANTA KUMAR NAYAK VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-ABLAPL/17221/2026 ABLAPL/6787/2026	STATE OF ODISHA SATPATHI PRADHAN VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	// GOLANTHARA (BERHAMPUR) /37 /2026 ()
104	D-ABLAPL/16714/2026 ABLAPL/6788/2026	TIKINA @ SANAT KUMAR SAHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// BALASORE TOWN /243 /2006 ()
105	D-ABLAPL/17227/2026 ABLAPL/6789/2026	NARAYAN SHANKAR MAHAPATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// SONEPUR /188 /2026 ()
106	D-ABLAPL/17152/2026 ABLAPL/6790/2026	DEBASISH DASH VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	// KUMBHARAPARA /285 /2026 ()
107	D-ABLAPL/17229/2026 ABLAPL/6791/2026	SK. KASIM @ SK. KASIM KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /273 /2026 ()
108	D-ABLAPL/17235/2026 ABLAPL/6792/2026	SUMANTA KUMAR PUROHIT @ MANTU PUROHIT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// RAIRAKHOL /101 /2026 ()
109	D-ABLAPL/16716/2026 ABLAPL/6793/2026	RANJAN PRADHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	// ITAMATI /95 /2026 ()
110	D-ABLAPL/17185/2026 ABLAPL/6794/2026	BISWAJEET BEHERA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// PIPLI /349 /2026 ()
111	D-ABLAPL/17357/2026 ABLAPL/6795/2026	LUCKY @ UMAKANTA MOHANTY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// BADAGODA P.S. /530 /2025 ()
112	D-ABLAPL/17239/2026 ABLAPL/6796/2026	DURGA PRASAD TRIPATHY VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	// JEYPORE VIGILANCE /8 /2026 ()
113	D-ABLAPL/17189/2026 ABLAPL/6797/2026	SWARUP KUMAR TRIPATHY VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// BHARATPUR PS /250 /2026 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-ABLAPL/17388/2026 ABLAPL/6798/2026	SUSHIL KUMAR BHUYAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	JATNI P.S. /211 /2026 () //
115	D-ABLAPL/17191/2026 ABLAPL/6799/2026	VISHAL PRADHAN VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	CHAULIAGANJA /15 /2026 () //
116	D-ABLAPL/17240/2026 ABLAPL/6800/2026	SK. FIROZ VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /215 /2026 () //
117	D-ABLAPL/17212/2026 ABLAPL/6801/2026	AKASH BARA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ABHAYACHANDPUR /136 /2026 () //
118	D-ABLAPL/17402/2026 ABLAPL/6802/2026	MOHAMMAD SADIK BAIG VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KENDRAPARA SADAR /346 /2026 () //
119	D-ABLAPL/17403/2026 ABLAPL/6803/2026	RITESH KUMAR PRADHAN VS STATE OF ODISHA	SAIBRATA RATH VS	NIHALPRASAD /120 /2026 () //
120	D-ABLAPL/14739/2026 ABLAPL/6804/2026	VICTIMS MOTHER IN LAW VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	JAJPUR TOWN /61 /2026 () //
121	D-ABLAPL/17253/2026 ABLAPL/6805/2026	SATYABAN MAJHI @ SIPUN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KULIANA /91 /2026 () //
122	D-ABLAPL/17411/2026 ABLAPL/6806/2026	JAGABANDHU MUDULI VS STATE OF ODISHA	SAIBRATA RATH VS	NIHALPRASAD /120 /2026 () //
123	D-ABLAPL/17259/2026 ABLAPL/6807/2026	BIJAY KUMAR DALEI @ BIJAY DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAISINGA /142 /2026 () //
124	D-ABLAPL/16736/2026 ABLAPL/6808/2026	ANIL KUMAR NAYAK VS STATE OF ODISHA(VIG.)	SK. ZAFARULLA VS	CUTTACK VIGILANCE /3 /2026 () //
125	D-ABLAPL/17437/2026	BINAYA KUMAR TANTI	SUNIL KUMAR PANDA	SAMBALPUR SADAR /170 /2026

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/6809/2026	VS STATE OF ODISHA	VS	() //
126	D-ABLAPL/17245/2026 ABLAPL/6810/2026	DIPIKA DIPANWITA SADHANGI VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /8 /2026 () //
127	D-ABLAPL/17440/2026 ABLAPL/6811/2026	SANJAY SWAIN @ SANJAY SAHOO VS STATE OF ODISHA	SATYABRATA DASH VS	KISSANNAGAR PS /134 /2026 () //
128	D-ABLAPL/17249/2026 ABLAPL/6812/2026	BIJAYA KUMAR TRIPATHY VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /8 /2026 () //
129	D-ABLAPL/17261/2026 ABLAPL/6813/2026	DEBADARSHI SAHU@ DEVADARSHI SAHU VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	KUAKHIA /234 /2026 () //
130	D-ABLAPL/17448/2026 ABLAPL/6814/2026	TIKU JENA @ SUBASH CHANDRA JENA VS STATE OF ODISHA	SATYABRATA DASH VS	KUJANGA /165 /2025 () //
131	D-ABLAPL/15450/2026 ABLAPL/6815/2026	UDAYANATH PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /81 /2026 () //
132	D-ABLAPL/17265/2026 ABLAPL/6816/2026	SK. SAJAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /323 /2026 () //
133	D-ABLAPL/17250/2026 ABLAPL/6817/2026	KARTHIK NAGA @ KARTIK NAG VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /418 /2025 () //
134	D-ABLAPL/17449/2026 ABLAPL/6818/2026	LAXMIDHAR JAYASINGH @ RAJU ROUT VS STATE OF ODISHA	UMESH KUMAR LENKA VS	BARAMBA /194 /2026 () //
135	D-ABLAPL/17279/2026 ABLAPL/6819/2026	HRUDAYA BALLAVA PATASANI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	INDUSTRIAL ESTATE PS /157 /2026 () //
136	D-ABLAPL/16792/2026 ABLAPL/6820/2026	AJAY @ AJAY KANSARI VS	SOUMYA RANJAN DAS VS	BANDOMUNDA /154 /2026 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-ABLAPL/17252/2026 ABLAPL/6821/2026	STATE OF ODISHA SONU PANDEY @ PANDAY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// PLANTSITE /343 /2026 () //
138	D-ABLAPL/17291/2026 ABLAPL/6822/2026	RUPENDRA SAMARATH@PANKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /104 /2019 () //
139	D-ABLAPL/17465/2026 ABLAPL/6823/2026	NITYAGOPAL SAHOO VS STATE OF ODISHA	DEVASHIS PANDA VS	JALESWAR /446 /2025 () //
140	D-ABLAPL/16844/2026 ABLAPL/6824/2026	SURYAKANTA MOHANTY @ GOKHA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BANKI /116 /2026 () //
141	D-ABLAPL/17300/2026 ABLAPL/6825/2026	TARANI BARIK @ MADAN BARIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PUINTALA /324 /2025 () //
142	D-ABLAPL/16966/2026 ABLAPL/6826/2026	ASHOK KUMAR SETHY @ ASHOK SETHY VS STATE OF ODISHA	PRADIPTA BEURA VS	NIHALPRASAD /116 /2026 () //
143	D-ABLAPL/16520/2026 ABLAPL/6827/2026	PRADEEP BARIK @ PRADIP VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /196 /2026 () //
144	D-ABLAPL/17302/2026 ABLAPL/6828/2026	RAKESH KUMAR BEHERA @ RAKESH BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHARATPUR PS /480 /2026 () //
145	D-ABLAPL/17110/2026 ABLAPL/6829/2026	SATYA RANJAN BEHERA @ SIPUNU VS STATE OF ODISHA	BALARAM NAYAK VS	CHARICHHAKA /73 /2026 () //
146	D-ABLAPL/17366/2026 ABLAPL/6830/2026	MD. ELLIYAS @ YELLO VS STATE OF ODISHA	DALIRANI BEHURAY VS	BADACHANA /165 /2026 () //
147	D-ABLAPL/17301/2026 ABLAPL/6831/2026	RAKESH NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BOLAGARH P.S. /250 /2026 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-ABLAPL/16853/2026 ABLAPL/6832/2026	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BANKI /116 /2026 () //
149	D-ABLAPL/17303/2026 ABLAPL/6833/2026	PABITRA JANI VS STATE OF ODISHA	JNYANANANDA PANDA VS	MAIDALPUR /20 /2026 () //
150	D-ABLAPL/17304/2026 ABLAPL/6834/2026	NILAKANTHA AGRIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MAIDALPUR /20 /2026 () //
151	D-ABLAPL/16909/2026 ABLAPL/6835/2026	AJAY ROUT @ AJAY KUMAR ROUT VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	GOP /233 /2024 () //
152	D-ABLAPL/17318/2026 ABLAPL/6836/2026	JAYASHREE ROUT VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHARMASALA /24 /2026 () //
153	D-ABLAPL/17342/2026 ABLAPL/6837/2026	BHABAGRAHI PALLAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /3 /2026 () //
154	D-ABLAPL/17306/2026 ABLAPL/6838/2026	BIBHUTI BHUSAN DANGA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MANAMUNDA /46 /2025 () //
155	D-ABLAPL/17325/2026 ABLAPL/6839/2026	FAKIR @ RABINDRA PRADHAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIRAKARPUR /28 /2018 () //
156	D-ABLAPL/17349/2026 ABLAPL/6840/2026	PINTU NAIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARJANG /194 /2026 () //
157	D-ABLAPL/17308/2026 ABLAPL/6841/2026	ARUN BANCHOR @ ARUN BANCHHOR VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KANTAMAL /24 /2025 () //
158	D-ABLAPL/17338/2026 ABLAPL/6842/2026	KANHU NANDA @ KANHU VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	BUGUDA /567 /2025 () //
159	D-ABLAPL/17350/2026	BUDHIA SWAIN	PRAVASH CHANDRA JENA	KHANDAPARA /139 /2026

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/6843/2026	VS STATE OF ODISHA	VS	() //
160	D-ABLAPL/17534/2026 ABLAPL/6844/2026	DHARANIDHAR TRIPATHY VS STATE OF ODISHA	MANAS RANJAN DHAL VS	/ /0 () //
161	D-ABLAPL/17340/2026 ABLAPL/6845/2026	SK.GORA @ SEK NEJAMUDDIN VS STATE OF ODISHA	KULDEEP MOHANTY VS	BAISINGA /219 /2026 () //
162	D-ABLAPL/17541/2026 ABLAPL/6846/2026	MUNA @ GAUTAM MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI MODEL /186 /2026 () //
163	D-ABLAPL/17310/2026 ABLAPL/6847/2026	PNISANTA KUMAR MOHANTY @ P.NISHANTA KUMAR MOHANTY @ NISANTA MOHANTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	SONEPUR /195 /2026 () //
164	D-ABLAPL/17341/2026 ABLAPL/6848/2026	BIJAY MALIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /332 /2025 () //
165	D-ABLAPL/17311/2026 ABLAPL/6849/2026	SANJAY KUMAR MALIK @ MADHIA MALIKA VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	BHUBAN /269 /2026 () //
166	D-ABLAPL/14741/2026 ABLAPL/6850/2026	MANAS KUMAR MAHUNTA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	RAJKANIKA /232 /2026 () //
167	D-ABLAPL/17424/2026 ABLAPL/6851/2026	ABHIRAM DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAISINGA /142 /2026 () //
168	D-ABLAPL/15688/2026 ABLAPL/6852/2026	PARESH DAS VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BALASORE SADAR /280 /2026 () //
169	D-ABLAPL/15806/2026 ABLAPL/6853/2026	GOPINATH MAHAKUD @ GOPINATH MEHER VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	MANAMUNDA /197 /2026 () //
170	D-ABLAPL/17418/2026 ABLAPL/6854/2026	ABHIRAM PASCHIMA KABAT VS	SAIBRATA RATH VS	NIHALPRASAD /120 /2026 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-ABLAPL/17608/2026 ABLAPL/6855/2026	STATE OF ODISHA SURYA NARAYAN SAMAL VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// SAMBALPUR TOWN /99 /2025 ()
172	D-ABLAPL/15886/2026 ABLAPL/6856/2026	BIVISAN DAS VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// TIHIDI /44 /2026 ()
173	D-ABLAPL/17491/2026 ABLAPL/6857/2026	STATE OF ODISHA ALEKHA CHANDRA BEHERA VS	SUSANTA KUMAR LENKA VS	// ODAGAON /138 /2015 ()
174	D-ABLAPL/17492/2026 ABLAPL/6858/2026	STATE OF ODISHA SOMNATH SAHOO @ SOM VS	KIRAN KUMAR PATEL VS	// BARGARH /79 /2026 ()
175	D-ABLAPL/17493/2026 ABLAPL/6859/2026	STATE OF ODISHA MANTU @ RATIKANTA MALIK VS	SURESH CHANDRA PRADHAN VS	// MARINE PS AT JAMBO /139 /2024 ()
176	D-ABLAPL/17427/2026 ABLAPL/6860/2026	STATE OF ODISHA AMIT @ AMIT KUMAR SINGH VS	AMULYA RATNA PANDA VS	// BAISINGA /122 /2026 ()
177	D-ABLAPL/17290/2026 ABLAPL/6861/2026	STATE OF ODISHA SIGIDANU HARIKRUSHNA DORA @ S. HARIKRUSHNA DORA VS	ARIJEET MISHRA VS	// CHANDABALI /217 /2026 ()
178	D-ABLAPL/17432/2026 ABLAPL/6862/2026	STATE OF ODISHA AMULYA KUMAR PANDA VS	LAMBODAR PRADHAN VS	// CUTTACK VIGILANCE /3 /2026 ()
179	D-ABLAPL/17428/2026 ABLAPL/6863/2026	STATE OF ODISHA(VIG.) BIJAYA KUMAR BEHERA VS	PRASANTA KUMAR NANDA VS	// //0 ()
180	D-ABLAPL/17451/2026 ABLAPL/6864/2026	STATE OF ODISHA BIJAY KUMAR DALEI @ BIJAY DALEI VS	AMULYA RATNA PANDA VS	// BAISINGA /122 /2026 ()
181	D-ABLAPL/17468/2026 ABLAPL/6865/2026	STATE OF ODISHA TINATHA BEHERA @ TINA BEHERA VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	// JATNI P.S. /130 /2026 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-ABLAPL/17452/2026 ABLAPL/6866/2026	RAMESH PARIDA VS STATE OF ODISHA	ANIL KUMAR DALAI VS	DELANGA /155 /2026 () //
183	D-ABLAPL/17470/2026 ABLAPL/6867/2026	SUBODH SWAIN @ SUBRAT SWAIN VS STATE OF ODISHA	MANASH RANJAN NAYAK VS	ERASAMA /189 /2026 () //
184	D-ABLAPL/17462/2026 ABLAPL/6868/2026	GIRDHARI RAM VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	JUJUMURA /85 /2026 () //
185	D-ABLAPL/16367/2026 ABLAPL/6869/2026	D.SURESH KUMAR VS STATE OF ODISHA	LALIT MOHAN MANGARAJ VS	BARGARH /281 /2026 () //
186	D-ABLAPL/17472/2026 ABLAPL/6870/2026	AYUSH KUMAR DASH VS STATE OF ODISHA	UMESH KUMAR LENKA VS	KHANDAGIRI P.S. /319 /2026 () //
187	D-ABLAPL/17494/2026 ABLAPL/6871/2026	PRAKASH SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	GURUDIJHATIA /75 /2026 () //
188	D-ABLAPL/17109/2026 ABLAPL/6872/2026	SOURABH DAS VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	BARIPADA TOWN /331 /2026 () //
189	D-ABLAPL/17495/2026 ABLAPL/6873/2026	RAKESH KUMAR SAHOO @ RAKESH SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NIMAPADA /180 /2026 () //
190	D-ABLAPL/17473/2026 ABLAPL/6874/2026	AJAYA SETHY @ GHADUA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JENAPUR /126 /2022 () //
191	D-ABLAPL/17247/2026 ABLAPL/6875/2026	SUKANTA DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /218 /2026 () //
192	D-ABLAPL/17475/2026 ABLAPL/6876/2026	MD. IRFAN HUSSAIN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /187 /2023 () //